NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/188/2016

NAME OF THE PETITIONER(S)

: John Abraham & 20thers

NAME OF THE RESPONDENT(S)

: M/s N.J. Thomas (in the matter M/s Great Sea Shipping pyt

ltd)

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. Undertook to file vakalat

K. Crawtham kumar Athiban Vijay A.R

ORDER

Counsel representing petitioners present. Counsel for R1 to R4 present. Counsel for petitioner prayed time submitting that he is filing fresh vakalat with the consent of the counsel on record. As per previous orders time was given on two occasions for his request. Again in view of the prayer and in the interest of the justice time is extended. In case he does not file any vakalat on behalf of the petitioner by the next date of hearing, the appropriate order will be passed. Put up on 25.10.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy)

Member (Judicial)